

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. No. .... WRIT PETITION (CIVIL) NO(s). 577 OF 2000  
BEFORE THE REGISTRAR M.K GUPTA

RAHUTA UNION CO-OP.BANK LTD. & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln(s) for directions,impleading party,interim Relief and  
office report )

Date: 05/11/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Rajesh Prasad Singh,Adv.  
Mr. Prashant Kumar, Adv.

For Respondent(s)

Mr. H.S. Parihar,Adv.  
Mr. Parijat Sinha ,Adv  
Mr. Ranjan Mukherjee ,Adv  
Mr. O.P. Gaggar ,Adv  
Ms. Manita Verma, Adv.  
Ms. Sushma Suri, Adv.

UPON hearing counsel the Court made the following  
O R D E R

In view of letter dated 26th October, 2009 of learned  
counsel for the petitioner unregistered I.A. for modification of  
the order is allowed to be withdrawn.

(M.K. GUPTA)  
Registrar